

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF M/S INTELLIGENT TEXTILE ENGINEERS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name Of Corporate Debtor	INTELLIGENT TEXTILE ENGINEERS PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Debtor	25-11-2009
3	Authority Under Which Corporate Debtor Is Incorporated/Registered	RoC-Ahmedabad
4	Corporate Identification Number/ Limited Liabilities Identification Number Of Corporate Debtor	CIN : U29269GJ2009PTC058708
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Reg. Office: Plot No. 4, Vijay Textile Compound, Narol, Narol-Vatva Road, Ahmedabad-382405, Gujarat
6	Insolvency Commencement Date In Respect Of Corporate Debtor	02-08-2021 (Hon'ble NCLT Order received on 09-08-2021)
7	Estimated Date Of Closure Of Insolvency Resolution Process	29-01-2022
8	Name and the registration number of Insolvency Professional acting as interim resolution professional	CABALMUKUND KABRA (IP Reg. No.: IBBI/IPA-001/IP-P00544/2017-2018/10974)
9	Address and E-mail id of Interim Resolution Professional, as registered with the Board	508, 21st Century Business Center, Near Udhana Darwaja, Ring Road, Surat-395002 E-mail: bkabraco@yahoo.com Mobile No.: 9426166655
10	Address and E-mail to be used for correspondence with the interim resolution professional	508, 21st Century Business Center, Near Udhana Darwaja, Ring Road, Surat-395002 E-mail: cirp.intelligenttextile@gmail.com
11	Last Date For Submission Of Claims	23-08-2021
12	Classes of creditors, if any, under clause (v) of sub-section (6A) of section 21, ascertained by the interim resolution professional.	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class).	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Not Applicable
Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench, has ordered the commencement of corporate insolvency resolution process of the Corporate Debtor M/s Intelligent Textile Engineers Private Limited on 02-08-2021. The creditors of M/s Intelligent Textile Engineers Private Limited are hereby called upon to submit their claims with proof on or before 23-08-2021 to the Interim Resolution Professional at the address mentioned against item 10. The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties. Date : 10-08-2021 Place: Surat  CA BALMUKUND KABRA Interim Resolution Professional In the matter of M/s. Intelligent Textile Engineers Private Limited		